

stone quarries is under Governemnt's consideration?]

श्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) पत्थर की खानें, ज्ञान अधिनियम, 1952 और उसके अन्तर्गत बनाए गए नियमों और विनियमों के क्षेत्राधिकार में आती हैं। तथापि, अधिनियम के कुछ उपबन्ध इमारती पत्थर, आदि निकालने में रत छोटी खानों पर लागू नहीं होते।

(ख) जी हाँ।

†[THE MINISTER OF LABOUR AND REHABILITATION]

श्रम और पुनर्वास मंत्री

(SHRI R. K. KHADILKAR): (a) Stone mines come within the purview of the Mines Act, 1952 and the Rules and Regulations made thereunder. However, some provisions of the Act do not apply to small mines engaged in extraction of building stone, etc.

(b) Yes.]

SUGARCANE CULTIVATION

525. SHRI R. P. KHAITAN: Will the the Minister of AGRICULTURE

कृषि मन्त्री

be pleased to state:

(a) whether it is a fact that the sugarcane cultivation during the year 1970-71 is less about 40 per cent in comparison to the year 1969-70; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE]

कृषि मन्त्रालय में राज्य मंत्री

(SHRI ANNASAHEB P. SHINDE): (a) No Sir. The available information shows that the area under sugarcane cultivation in the country during

1970-71 is only marginally different from that during 1969-70.

(b) Does not arise.

U.N.O. AID FOR REFUGEES

626 SHRI M. V. BHADRAM: Will the Minister of LABOUR AND REHABILITATION

श्रम और पुनर्वास मंत्री

be pleased to state:

(a) what is the nature and extent of assistance sought from the United Nations Organisation by Government for the relief of the Bangla Desh refugees in India; and

(b) the nature and extent of assistance so far received from the U.N.O. in this respect?

THE MINISTER OF LABOUR AND REHABILITATION]

श्रम और पुनर्वास मंत्री

(SHRI R. K. KHADILKAR): (a) Government of India has informed the United Nations that the estimated cost of food, shelter, medicines required for the relief of 6 million Bangla Desh refugees for a period of 6 months is of the order of \$ 400 million and that India would like the U.N. System and International Community to provide assistance of this magnitude.

(b) A statement of the assistance offered/received so far is attached. [See Appendix LXVII, Annexure No. 41].

CENTRAL LEPROSY TEACHING AND RESEARCH INSTITUTE

527. SHRI THILLAI VILLALAN. Will the Minister of LABOUR AND REHABILITATION]

श्रम और पुनर्वास मंत्री

be pleased to state:

(a) whether Government received any representation from the Central leprosy Teaching and Research Institute Employees' Association, Thirumeni, Chinglepet District, Tamil Nadu for the recognition; and

(b) if so, what is the reaction of the Government?